

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 288 of 2012

Dated : 13th November, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

M/s. Wardha Power Co. Ltd. Appellant(s)

Versus

Reliance Infrastructure Ltd. & Anr. ... Respondent(s)

**Counsel for the Appellant(s): Mr. Sanjay Sen, Sr. Adv.
Mr. Hemant Singh**

ORDER

Admit. Issue notice to the Respondents returnable on 12.12.2013. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **12.12.2013.**

**(Rakesh Nath)
Technical Member
ss/ts**

**(Justice M. Karpaga Vinayagam)
Chairperson**